

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III
(SPECIAL BENCH)

9. I.A. 426/2022
I.A. 283/2022
I.A. 2117/2020
I.A. 2054/2020
IN
C.P.(IB)-2092(MB)/2018

CORAM: SHRI. KISHORE VEMULAPALLI, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.03.2023**

NAME OF THE PARTIES: Gokul Fulchem Pvt.Ltd.

V/s.

Calchem Industries India Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Prakash Shinde a/w Adv Meghna Arvind & Adv Astha Ojha i/b MDP & Partners, counsel appearing for the RP, Mr. Aniruth Purusothaman, counsel appearing for the RP, Mr. Amar Mishra counsel appearing for the Applicant - GST Dept., and MVAT Dept., State of Maharashtra in I.A. 283/2022 and I.A. 426/2022 are present through virtual hearing.

List this matter before regular Bench on **24.03.2023** high on board.

Sd/-
MADHU SINHA
Member (Technical)
//SKS//

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)